

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00031/2018

(in OA 200/380/2013)

Jabalpur, this Wednesday, the 25th day of July, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Anil Kumar Dhar Dubey, S/o Shiv Sampat Dhar Dubey, aged about 54 years, R/o Gali No.9, Rajendra Nagar (Nishant Vihar), Satna, M.P. – 485005.
2. Raghu Raj, S/o Badri Prasad aged about 53 years, Gali No.9, Rajendra Nagar (Nishant Vihar) Satna, M.P. 485005.
3. Ramesh Chandra Kushwana, S/o Raja Ram Morya, aged about 54 years, R/o Qr. No. RB-III, DSL Colony, NKJ, Katni (M.P.) 483501

-Applicants

(By Advocate – Shri M.N. Banerjee)

V e r s u s

1. Dr. Manoj Kumar Singh, Divisional Railway Manager, Jabalpur Division, West Central Railway, Near M.P. High Court, Jabalpur – 482001.
2. Suprakash, Senior Divisional Personnel Officer, West Central Railway, Jabalpur - 482001

- Respondents

(By Advocate – Shri Vijay Tripathi)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the petitioner seeks to withdraw this CCP.

Accordingly, CCP is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member